

**SITTING ARRANGEMENT – PARTIAL MODIFICATIONS**

The following partial modifications are made in the sitting arrangements in the Madurai Bench of the Madras High Court with effect from 08-11-2021:

**Madurai Bench**

- I. Hon'ble Division Bench consisting of Hon'ble Mrs. Justice Pushpa Sathyanarayana and Hon'ble Mr. Justice P. Velmurugan will take up Public Interest Litigations and all other Division Bench Writ Petitions; Writ Appeals – from the year 2018; Criminal Contempt and Appeals relating to orders in contempt proceedings.
- IA. When Division Bench is not sitting, Hon'ble Mrs. Justice Pushpa Sathyanarayana will take up old writ petitions from the provisional list.

/BY ORDER OF THE HON'BLE THE CHIEF JUSTICE/

High Court, Madras  
Dated:06-11-2021

Registrar (Judl.)